

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
52(ND)17

IN THE MATTER OF:

Ms. Pooja Tiwari

...

Applicant/Petitioner

Versus

**M/s. Big Fish Hospitality Ventures Pvt. Ltd.
& Ors.**

...

Respondent

Under Section: 241/242 Comp. Act

Order delivered on 05.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Mrityunjay Mahendra, Adv. Utkarsh Tiwari

For the Respondent : Adv. Shivam Gupta R-1, 2 & 4

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Petitioner, the hearing is deferred to 05.07.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**